



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. P.V. Amarnadha Prasad S. S. Sri Ram	Counsel	98480 28289	
K. Suresh Kumar	Advocate	Sureshkumal@gmail.com 9959357722	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Sri Ram ,	Counsel ,		
N. Jeevan Kumar ,	Counsel ,	9948855889 ,	

Heard, Dr. P.V. Amarnadha Prasad and Mr. K. Suresh learned counsels for the petitioner and Mr. S. Sri Ram and Mr. N. Jeevan Kumar, learned counsels for the respondent.

Post the Case on 10.01.2018.


Member (Technical)


Member (Judicial)